

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.409**  
**IB/320/ND/2021**

**IN THE MATTER OF:**

SHRI BHAGWAN PROJECTS PVT. LTD.	...	Applicant
Versus		
IREO PRIVATE LIMITED	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ananya Roy  
For the Respondent : Adv. Saurabh Kalia, Adv. Tanvi Bansal

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.04.2024**.

**Sd/-**  
**(Court Officer)**